

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 231 of 2019 [CP 99 of 2018]

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2021**

Name of the Company:

Anil Jain
V/s
Saubhagya Hospitals Pvt Ltd & Ors

Section:

241, 242, 243, 244, 246 of the Companies Act, 2013

COMMON ORDER

Learned Senior Counsel Mr. Vijay Assudani appeared for the Respondent. Learned Senior Counsel Mr. Navin Pahwa appeared for the Applicant in IA No. 371 of 2018. Learned PCS Mr. Umesh Ved appeared for the Mr. Anil Jain. Learned Counsel Ms. Soumya Shah appeared.

The matter stands adjourned to 12.02.2021 for further consideration.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 22nd day of January, 2021